

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2019

**PRIORITY CAUSE LIST – 1**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For admission	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		

ADVOCATE FOR PETITIONER/s:

  
ARJUN RAO.

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Shri Arjun Rao, learned Counsel for the Petitioner. Learned Counsel for the Petitioner is directed to file detailed summary of the case <sup>along with</sup> by giving financial status of the Corporate Debtor which includes Assets and Liabilities.

And also issue Notice to the Income Tax and GST Department. Registry is directed to prepare notice and learned Counsel for the Petitioner is permitted to collect the notice from the registry and serve it personally <sup>on</sup> to the Income Tax and GST Department and file proof of service along with Company Petition.

Post the case on **24.09.2019**.

  
**MEMBER (T)**

  
**MEMBER (J)**

Shruthi

**Verified**

  
**Court Officer**